#### RAJYA SABHA

Wednesday, the 2nd May, 1990/12th Vaisakha, 1912 (Saka)

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The House met at eleven of the clock, Mr. Chairman in the Chair.

### INTRODUCTION OF MINISTERS

THE LEADER OF THE HOUSE (SHRI M. S GURUPADASWAMY): Sir, on behalf of the Prime Minister I have pleasure in introducing to you and through you to the House my colleagues:

- 1. Shri Chimanbhai Mehta
- Minister of State in the Ministry of Human Resource Development.
- 2. Shri Hari Kishore Singh
- Minister of State in the Ministry of External Affairs.
- 3. Shri Bhakta Charan Das
- Deputy Minister in the Department of Youth Affairs and Sports in the Ministy of Human Resource Development.

### ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Starred Question No. 21.

# Smashing of Subversives' Hide outs in Pakistan

- \*21. SHRI RAJNI RANJAN SAHU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government propose to take any action to smash the subver sives' hide-outs in Pakistan to stem encouragement and support to terrorist activities:
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL, AFFAIRS (SHRI HARI KISHORE SINGH): (a) to (c) Government have made it clear to Pakistan that its support to terro-rism directed against India, and its encouragement to subversion and violence are not acceptable. Government is taking appropriate measures to safeguard the unity and integrity of the country.

SHRI RAJNI RANJAN SAHU: Mr. Chairman, Sir, I am very much sur-prisd to hear the reply from the hon. Minister. I was expecting that at least

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he will give credence to such an impor tant question and he will not reply in an evasive way. Anyhow, Sir, every day we read in newspapers that mili tants are being arrested and sometimes they are being shot dead. But in spite of that there is increase in subversive activities of the extremists. From this, Sir, it is clear that the Govern ment has miserably failed to arrest the rising trend of subversive activities in the sensitive area of Jammu and Kashmir. Now the' question arises whether the Government has got any programme or plan, to cordon off those pockets which are inhabited by, areas which are favourably utilised by, the terrorists and whether Gov ernment is aware of those pockets history of terrorist which have a activities since 1947, if not earlier. of the question is whether Part (b) any proposal under Govern there is consideration to station the admy ment's and para-military forces to guard those areas so that free access by the terrorists from across the border is closed and at least some outlets are plugged through some strong measures.

SHRI I. K. GUJRAL: Sir, the hon. Member would realise and appreciate that so far as action within Kashmir 3

is concerned, very firm and very strong action is being taken. Everyday news is appearing about the arrests of various terrorists. In the last three or four weeks particularly there has been a considerable assertion of authority in Kashmir itself. So far as Pakistan is concerned, we have made it known and asserted again that they are supporting and abetting terrorism. This has been made clear to them during my talks also. And I hope that even at this late hour sense will prevail there.

SHRI RAJNI RANJAN SAHU: My second supplementary; Mere words will not do, so on and so forth. I just wanted to know whether he has got any action plan or not. To that he has not replied, Sir. So I seek your protection. I would like to know whether he has got any perception about it, whether he has got any plan about it or not. When the House was debating the Jammu and Kashmir situation in the last session, our hon. colleague Fotedarji, mentioned that during the earlier days Bhameloo was notorious for activities. I would like to know from the hon. Minister whether the Government has taken note of this disclosure and cordoned off that area with a view to smashing the terrorists.

SHRI I. K. GUJRAL: I think one part of it should have been addressed to the Home Minister. Anyhow, what I would like to submit to my hon friend is that every observation made here by hon. Members is taken note of, and action follows. This I can

assure him. His second question iff about the line of actiorTarid other things regarding Pakistan. I hope-my hon. friend does not want me to disclose the plans that we have in this connection.

SHRI KAPIL VERMA; Mr. Solarz, the U.S'. Representative, House who sympathetic to India, has recently said that the Bush Administration is not convinced of the evidence produced by India of Pakistan's complicity. The External Affairs Minister was recently in New York. He had a talk with Mr. Baker on telephone. I want to know from him what measures he has taken to convince the United States of Pakistan's complicity in order to reverse their opinion. Has he said anything on telephone and what was their response? He must have heard on the B.B.C. yesterday that a correspondent has given ample evidence of Pakistan's complicity and said he had interviews with the terrorists being trained there. The most disturbing part of it was that the terrorists have named in that interview - I hope he has heard it—Saudi Arabia and some other Islamic countries which have been supplying arms and other things. Wli&t action is the Government going to take about it?

SHRI I. K. GUJRAL: Sir after a while after the Question Hour. I have to make a Statement here in the afternoon and also in the Lok Sabha totliay regarding my talks in New York. That may be a better occasion for me to dwell at length on it. (Interruptions) That may be a good

occasion for me, after a few hours, to dwell at length on, the details of my talks. therefore, kindly bear with me for a few more hours. So far as the question of talking to Mr. Baker is concerned, I will dwell on it again. But I can assure you one thing. We do not owe it to any country or to anybody to explain our position, whatever may be the name of the country. We know how to defend our national interest and we shall do so under all circumstances. I don't have to convince anybody.

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SHRI KAPIL VERMA: You don't have to convince the world. But Pakistan is doing it.

SHRI I. K. GUJRAL: The world is convinced of what Pakistan is doing. That is our information and that is our belief.

SHRI KAPIL VERMA: So, our diplomatic failure is there. Pakistan is doing it all over the world.

CHOWDHRY HARI SINGH; Sir, it is an established fact accepted by foreign powers and foreign countries that some camps, more than fifty, are running in Pakistan to train the terrorists and the guerrillas in order to wage a war against India and, to interfere in Kashmir. This has become a very horrible problem. I want to ask a very simple question from the hon. Minister concerned. In Kashmir, different types of weapons from the other countries, other than those which Pakistan has, have been found. Has our Government got any information or knowledge that some foreign, countries other than Pakistan

are supplying weapons and some Peo-ple, exsoldiers and military personnel are training the terrorists to attack and interfere in Kashmir?

SHRI I, K. GUJRAL; Sir, our in-formation is that all arms, of "whatever make, are coming to the terrorists through Pakistan and by Pakistan.

श्री शंकर दयाल सिंह: सभापति जी, ये सारे प्रश्न जो हैं हमारे सामने उपस्थित हो रहे हैं श्रातंकवाद को लेकर ग्रौर कश्मीर संबंधी जो बड़ी समस्या है, उसकी जड़ में भारत ग्रौर पाक के बिगड़ते हुए संबंध हैं। श्रभी-अभी बी० बी० सी० की जो पाकिस्तानी प्रधान मंत्री ने इन्टरब्यू दिया, उसमें उन्होंने साफ़ कहा है कि भारत के साथ युद्ध हुन्ना तो मैं स्वयं पाकिस्तानी सशस्त्र सेनाश्रों की पूरी कमान संभालगी । इसके साथ ही साथ उन्होंने यह भी कहा है कि भारत हमें सबक सिखाना चाहता है ग्रोर हम वार्ता के लिए तैयार हैं। इन सारी बातों को देखते हुए मैं माननीय मंत्री जी से यह जानना चाहंगा कि क्या दोनों देशों के प्रधान मंत्रियों के बीच कोई बार्ता की भी संभावना है और यदि वह वार्ता होगी तो कब होगी ? यदि नहीं होने की बात है तो क्यों नहीं बार्ताकी जाती है ?

श्री इन्द्र कुमार गुजराल : सभापित महोदय, वार्ता प्रभी हाल में हो भी चुकी है । मैं प्रधान मंत्री को तरफ़ से बोल रहा था, जब मैं याकूब साहब से बात कर रहा था श्रीर बार्ता में जो हमारा नुक्ता-नजर है, यह हमने साफ़ लफ़जो में समझा दिया है । मुझे उम्मीद है उसका कुछ श्रमर बहां होगा । उसके बाद गरम-नरम बात जो वे करते हैं, वे श्रंदर के लिए ज्यादा करते हैं इभारे लिए क्मा करते हैं ।

श्री शान्ति स्थागी: भारतीय सभापति जी, मैं माननीय मंत्री जी से जानना चाहता हूं कि भरकार ने और जो मुमालिक है बाहर के उनकी भारत का एक्ष जो कम्मीर पर है उसको सभझाने के लिए श्रीभयान चला रखा है। जाहिर बात है कि इस श्रीभयान में उनके जो श्रक्षे 3

वाकिस्तान में हैं उन मुमालिक के सामने वहीं की सरकारों के सामने उन महडों का भी विक किया होवा, जो मैं माननीय मंती जी ने जानना चाहता हूं कि उन सक्कारों का इस के बारे में क्या रिएक्शन है, वह कुछ बसा सकेंगे ?

श्री इन्द्र कुमार गुजरास : समापति श्री, माम तौर पर मौर बाय एंड लाजं बाहुर के देशों ने हमारी बातों को समझा भी है और माम तौर पर दुनियां के ग्रंदर यह बात मानी गई है कि क्या पाकिस्तान हमारे ग्रंदरूनी मामलात में दखलंदाजी कर रहा है ग्रीर पाकिस्तान टेरोरिस्टों को सहारा दे रहा है, ट्रेन कर रहा है ग्रीर हमारे बहा भेज रहा है।

## भी समापति : प्रश्न संस्था 22

भी रजनी रंजन साहुः मंत्री महोदय ने पूरा उत्तर नहीं दिया ?

श्री सभापतिः ग्रव तो सवाल ग्रागे पहुंच चुका है। प्रश्न संख्या 22।

## कश्चीर सौर पंजाब में हत्याएं

\*22. ढा० अबरार अहमद खान: नया गृह मन्नी यह बताने की क्रेपा करेंगे कि:

- (क) नवम्बर, 1989 के पश्चात् तथा 30 अप्रैल, 1990 तक कश्मीर ग्रीर पंजाब में विभिन्न घटनाग्रों में कितने-कितने व्यक्ति मारे गए ग्रीर सरकार द्वारा उनके परिवारों को श्रव तक किस प्रकार की सहायता प्रदान की गई;
- (ख) नवम्बर, 1989 से पूर्व के तीन वर्षों के दौरान कश्मीर ग्रौर पंजाब में मातंकवादी गतिविधियों के कारण हुई बारदातों में वर्षवार कितने कितने व्यक्ति मारे गए ;
- (ग) पंजाब सौर कश्मीर में ऋब तक कितने-फितने स्नातंकवादी पकड़े जा चुके

हैं तथा उनके कब्जे से बरामद राइफ़लों सहित गोला-बारूद का क्योरा क्या है ; भीर

(घ) सरकार तेजी से बढ़ रही आतंकवादी गतिविधियों को रोकने के लिए क्या कदम उठा रही है, और आतंकवादी गतिविधियों को कब तक समाप्त कर दिए जाने की संभावना है ?

गृह मंद्रालय में राज्य मंत्री (श्री सुबंध कान्त सहाय): (क) अभी तक प्राप्त सुचना के अनुसार संदर्भित अवधि के दौरान जम्मू और कश्मीर में 306 तथा पंजाब में 678 व्यक्ति मारे गए। कश्मीर में मारे गए व्यक्तियों के परिवारों के जीवित सदस्यों को एक लाख रूपए की राणि देय है। पंजाब के मामले में मृतकों के निकट संबंधी को जीवन-निवहि भत्ते के साथ-साथ 50,000 रूपए की अनुग्रह राणि देय है।

- (ख) उपलब्ध सूचना के अनुसार इस अवधि के दौरान कश्मीर श्रीर पंजाब में भारे गए व्यक्तियों की संख्या क्रमशः 69 श्रीर 3786 है।
- (ग) उपलब्ध सूचना के प्रनुशार पंजाब तथा जम्मू और कश्मीर में 1987 से गिरफ्तार किए गए आतंकवादियों की संख्या क्रमण: 9934 तथा 1166 है।

बरामद किए गए शस्त्र श्रीर गोला बारूद के बारे में उपलब्ध सूचना इस प्रकार है:--

·	शस्त्र	गोला-बारूद
पंजाब	5735	185406
जम्मू एवं कश्मीर	241	25417

<sup>(</sup>व) पंजाब सरकार द्वारा किए गए उपायों में, श्रातंक विरोधी गतिविधिया का निकटता से पर्यवेक्षण करना, बेहतर संचार क्ययस्था श्रीर जवाबी कार्रवाई के समय